


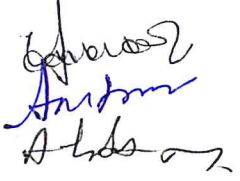
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/178/2016  
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another  
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

- 1) HEMA SRINIVASAN COUNSELS FOR R2 LOR11 
- SUSHMITA UDAYSHANKAR
- MOHAMED JAVED SHERIF
- 2) ~~R. SANKAR~~ SENIOR COUNSEL FOR PETITIONERS
- 2) VIJAYA PRASANTH S. Counsel for petitioner 
- A.M. SRIDHARAN.
- A.G. SATHYANARAYANA.
- 3) S. P. MURALI KRISHNAN Counsel for Respondents S. P. Murali Krishna
- 12 to 22

ORDER

Counsel representing both the parties are present. The counsel for respondents submitted final arguments. Counsel for petitioner submitted that he shall also file written submissions within two weeks and furnish copy of the same to the other side. Order is reserved.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)